NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.145/ BB/2017	-	Await Report from ROC	252(3)	Mindscapes Enhance Communication Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ARUN (HONDRAN /C 86.6.6.42)

Pehh'ers

ORDER

PCS for Petitioner Company is present. He is directed to file an Affidavit of the Director/Member of the Company, justifying the reasons for restoration of the Company and also to file Income Tax / Returns if any. ROC has filed his report. Heard PCS. List it for orders on 29/01/2018.

Member (T)

Member (J)